

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-744/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Mr. Kamaljeet Bhatti Proprietor-Planet Mobi **.....Applicant**

Vs.

Realdream Digital Pvt. Ltd. **.....Respondent**

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Vaibhav Mishra, Adv.

For the Respondent :

ORDER

Learned Proxy-counsel requests for adjournment as main counsel is out of Delhi. For further consideration on 26.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Goldy Sehgal